

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 11.07.2021**

**NOTICE**

Take notice that the following matter listed in the Court of Chairperson on 12<sup>th</sup> July, 2021 at 02:00 PM will not be taken up. The next date of Hearing is 15<sup>th</sup> July, 2021.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Date of hearing</b>	<b>Next date of hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 642 of 2020  <b>Part Heard</b>	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	Tishampati Sen-R1 Deep Roy-R2 Ayan Debmitra-R3 Vishal Ganda

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar